

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-502
IB-787/ND/2022

IN THE MATTER OF:

LGC Science and Standards (India) Pvt. Ltd.

....Applicant

SECTION

U/s 59 IBC

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajesh Hadda Adv.

For the Respondent :

For the ROC : Ms. Jyoti Khurana (Proxy Counsel)

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Petitioner is present. Proxy Counsel on behalf of RoC is present and sought time to argue the matter. In view of this, list the matter on **09.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)